

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 768  
TO BE ANSWERED ON 5<sup>TH</sup> FEBRUARY, 2021**

**BAN ON TOBACCO PRODUCTS**

**768. DR. A. CHALLAKUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the steps taken by the Government to ban the use of tobacco products and spitting in public places amid COVID-19;
- (b) the details of ban on the sale, use and spitting of tobacco products hookkah bars amid COVID-19 in the country, State/UT-wise;
- (c) whether the Government has any proposal to bring amendment in COTPA 2003 to bring about provisions to ban hookkah accross the nation; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): Public Health being a State subject, the primary responsibility for regulation of tobacco products to reduce harm due to tobacco use, lies with the respective States/UT governments, apart from implementation of the provisions of Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (COTPA), 2003 and the Rules made thereunder.

In view of COVID-19 pandemic, Ministry of Health & Family Welfare, Government of India has issued advisories/directives to States/UTs, to take necessary measures to prevent the use and spitting of chewing smokeless tobacco products in public.

As per information received from 25 States/UTs, the State/UT-wise details of ban on the sale, use and spitting of tobacco products hookkah bars amid COVID-19 in the country is at **Annexure**.

Section-4 of the COTPA, 2003, prohibits smoking in a public place including through use of hookah.

States of Bihar, Delhi, Gujarat, Maharashtra, Punjab, Rajasthan, Odisha, Uttar Pradesh and Uttarakhand have issued explicit Notifications/orders/advisory to prohibit hookkah bars.

## Annexure

State/UT-wise details of ban on the sale, use and spitting of tobacco products hookah bars amid COVID-19 in the country (as received from 25 States/UTs)

S.No	State/UT	Hookah bar ban	Ban on		
			Sale	Use	Spitting
1.	Andhra Pradesh	No	No	Yes	Yes
2.	Assam	No	No	No	Yes
3.	Arunachal Pradesh	No	No	No	Yes
4.	Bihar	Yes	No	Yes	Yes
5.	Chhattisgarh	No	No	Yes	Yes
6.	Dadra & Nagar Haveli and Daman & Diu	There are no hookah bars in UT	Yes		Yes
7.	Delhi	Yes	No	Yes	Yes
8.	Goa	No	No	Yes	Yes
9.	Gujarat	Yes	No	No	Yes
10.	Haryana	No	No	No	Yes
11.	Himachal Pradesh	No	No	Yes	Yes
12.	Jammu & Kashmir	No	No	Yes	Yes
13.	Karnataka	No	No	Yes	Yes
14.	Jharkhand	No		Yes	Yes
15.	Lakshadweep	No	No	No	Yes
16.	Mizoram	No	No	No	Yes
17.	Puducherry	No	No	Yes	Yes
18.	Odisha	Yes	No	No	Yes
19.	Punjab	Yes	No	Yes	Yes
20.	Rajasthan	Yes	No	Yes	Yes
21.	Tamil Nadu	No	No	No	Yes
22.	Telangana	No	No	No	Yes
23.	Tripura	No	No	Yes	Yes
24.	Uttar Pradesh	Yes	No	Yes	Yes
25.	Uttarakhand	Yes	No	Yes	Yes